and

(c) the steps taken/proposed to be taken to address the problems highlighted in the said news-item?

# THE MINISTER ©F STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Yes, Sir.

(b) and (c) Against the demand of potable water of 3,400 kilolitres approximately per day the hospital is receiving only 1700 kilolitres from the NDMC, the MCD and 12 tube wells of Safdarjung Hospital. The scarcity of water is due to inadequate supply of water from the NDMC, the MCD and lowering down of water level as a result of delay in arrival of monsoon. The supply of potable water is, however, being augmented through water tankers.

## State Health System Development Project

457. SHRI K. RAMA MOHANA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the States which have taken up the State Health System Development Project for supplementing the infrastructure;

(b) the achievements of the project since its inception in 1995;

(C) whether some new States have submitted proposals for this project;

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) The States of Andra Pradesh, Punjab, Karnataka, West Bengal, Orissa Maharashtra and Uttar Pradesh have taken State Health System Development Project with World Bank assistance.

(b) to (d) The information is being collected and will be laid on the Table of the House.

#### Setting up of Government Ayurvedic Institute in Chhattisgarh

†458. SHRI RAMDHAR KASHYAP: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

<sup>&</sup>lt;sup>†</sup>Original notice of the question was received in Hindi.

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### RAJYA SABHA

(a) whether the State Government of Chhattisgarh has submitted any proposal relating to Rs. 18.61 crores aid for setting up of Government Ayurvedic Institute for clearance by Government; and

(b) if so, the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Yes, Sir.

(b) There is no scheme under this Department for providing grant-in-aid for the establishment of a new Institution in the State Sector. However, there are schemes for assisting existing Institutions. The Government of Chhattisgarh has been informed accordingly.

### Setting-up Government Hospitals and PHCs

459. PROF. M.M. AGARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Government Hospitals and Primary Health Centres proposed to be set-up in different parts of the country during the year 2002-2003;

(b) the details of places identified for the above purpose;

(c) the details of funds allocated for the same; and

(d) the necessary steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) and (b) Health being a State subject under the Constitution of India, it is the responsibility of the concerned State Government to set up hospitals/Primary Health Centres according to the need and resources available with them under State Sector and its own budget.

(c) and (d) Do not arise.

### **Beautification of Dr. RML Hospital**

†460. SHRI MUNAVVAR HASAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

<sup>†</sup>Original notice of the question was received in Hindi.

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